

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 45973/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SACHCHE LAL @ TERSU

Respondent(s)

Date : 22-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

M/S. V. Maheshwari & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner is directed to provide the copy of pleadings to Ld. Counsel for the sole respondent within one week as a last chance and file proof. The above respondent shall file counter affidavit within four weeks thereafter.

After the expiry of aforesaid period, the matter be processed for listing before the Hon'ble Court, under the rules.

SURINDER S. RATHI
Registrar

pm